

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 310 OF 2017

Dated: 13th August, 2019

In the matter of:

Reliance Infrastructure Limited

Versus

Maharashtra Electricity Regulatory Commission & Ors. ...

... Appellant(s)

Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter for hearing on **24.10.2019.**

COURT MASTER/PS

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